

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 129**  
**(IB)-40(PB)/2017**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 01.11.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Liquidator

Mr. Nounihal Singh & Ms. Priyanka Swami, Advs.

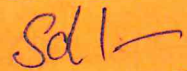
**ORDER**

**CA-1850(PB)/2019**


Notice of the application to the non applicant-CoC for  
22.11.2019.

Process dasti.

List for further consideration on 22.11.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**